

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

112. C.P.(IB) -3161(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Indiabulls Housing Finance Ltd

V/s.

Sigma Leisure Pvt Ltd

SECTION 7 OF IBC, 2016

---

**ORDER**

**(Hearing Through: VC and Physical (Hybrid) Mode)**

Liquidator in person is present but he has not marked his appearance on  
attendance sheet.

The Liquidator submits that there are no I.A.'s pending in this case.

List this matter as and when any new I.A. is filed.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Vitthal

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)